

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 298 of 96

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

DIPAK KR. MAHATO
VS
UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. B. Mukherjee, counsel

Heard on : 29.7.97

Order on : 29.7.97

O R D E R

A.K.Chatterjee, VC

None appears for the applicant today when the matter was taken up for admission hearing. The order sheet reveals that none appeared for the applicant in several previous occasions. In such circumstance the application is dismissed for default. Mr. B. Mukherjee, counsel appears for the respondents.


MEMBER (A)


VICE-CHAIRMAN